

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.574/94

Wednesday this the 20th day of April, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

N.T.Prabhakaran,
Administrative Officer(rtd.),
Indian Institute of Horticultural Research,
Bangalore -89, Prabha Niketan, South Ariade,
Avalukunnu Post, Alapuzha,
Kerala.

.. Applicant

(By Advocate Mr.M.R.Rajendran Nair)

vs.

1. The Secretary, Indian Council of Agricultural Research,
Krishi Bhavan,
New Delhi-1.
2. The Director General, Indian Council of
Agricultural Research, Krishi Bhavan,
New Delhi.
3. The Director, Indian Institute of Horticultural Research,
Bangalore-89.

.. Respondents

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant seeks a declaration that he is entitled to get promoted as Administrative Officer in the scale of Rs.2200-4000 with effect from the date on which his juniors were promoted. Applicant may make a suitable representation before the 1st respondent and that respondent shall pass a reasoned order thereon within three months of the date of receipt of the representation and communicate the same to applicant.

2. Application is disposed of with the aforesaid directions. No costs.

Dated the 20th April, 1994.

venkatakrishnan
P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

hankarunna
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN